Dated: 27.03.2018

ORDER NO. 52 OF 2018

Hon'ble President is pleased to partially modify the roster order no. 153 of 2016 for **CESTAT, Bangalore** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member(Judicial) and Hon'ble Sh. Devender Singh, Member (Technical)	From 16/04/2018 to 20/04/2018	Matters with specific directions by High Court an all Division Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By Order

(A.Mohan Kumar)
Registrar

Copy to:-
SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board/ Website/Guard File/Office Copy.

27/03/18
Dy.Registrar

Dated: 27.03.2018

ORDER NO. 53 OF 2018

Hon'ble President is pleased to order the following sitting commencing from **02/04/2018 to 06/04/2018 or till further orders, for CESTAT, Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Dr. Satish Chandra, President, Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 02/04/2018 to 06/04/2018	Excise & Customs and Service Tax Division Bench Matters.
Hon'ble Ms. Archana Wadhawa, Member (Judicial)	From 02/04/2018 to 06/04/2018	Single Member Bench Matters as notified.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

2. On every Friday afternoon special bench sittings will be notified, if any.

By Order

(A.Mohan Kumar)
Registrar

Copy to:-
SPS to Hon'ble President/Hon'ble Members/ P.A. Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/CDR/SDRs/Notice Board/ Website/Guard File/Office Copy.

Dy.Registrar